

HIGH COURT OF JHARKHAND, RANCHI.

Office Order No. 450 /Accts.

Dated : 13/07/23

The Court has been pleased to constitute the 'Committee to examine and suggest the best use of the existing furniture, fixtures, display boards etc.' comprising of:

1. Hon'ble Mr. Justice Rongon Mukhopadhyay, Chairman
2. Hon'ble Dr. Justice S. N. Pathak, Member
3. Hon'ble Mr. Justice A.K Choudhary, Member

**Sd/- Mohammad Shakir**  
Registrar General

Memo No. 1358 /Accts.

Dated 13/07/23

Copy forwarded to the Registrar General/ Registrar (Establishment)/ Registrar (Vigilance) /Registrar (Administration)/ Member Secretary, SCMS/ CPC I/c/ All Joint Registrars/ PPS I/c to Hon'ble The Chief Justice/ I/c Secretaries to all Hon'ble Judges/ All Deputy Registrars / All Assistant Registrars/ I/c PA Section/ I/c Court Master Section/ All I/c Section Officers/ A.R. – cum – Court Officer, High Court of Jharkhand for information and needful.

  
Registrar General